

Upendra, that this matter should go to the Committee on the Papers Laid on the Table of the House.

(Interruptions)

SHRI BASU DEB ACHARIA (Bankura) : Sir, I was the Chariman of the Assurance Committee for more than two years and I have seen a number of recommendations made by the Assurance Committee. Those recommendations have not been implemented by the different Ministries. So, I would like you, Sir, to direct the Government so that the assurance given on the floor of the House are implemented within the stipulated time, that is, within three months. I feel that the recommendations made, particularly by the Assurance Committee should not be ignored. Those recommendations should be implemented by the different Ministries and that type of a direction should be made by the hon. Speaker.

Sir, I have another urgent matter to be raised regarding the hunger strike by the Central Government employees *(Interruptions)*

MR SPEAKER No No That is your way of doing How do you confuse me? Why do you try to confuse me like this?

(Interruptions)

[Translation]

SHRI ATAL BIHARI VAJPAYEE (Lucknow) Mr Speaker, Sir, I had no intention to speak today without your permission *(Interruptions)*

MR SPEAKER No, no, you please speak

SHRI ATAL BIHARI VAJPAYEE Sir, you have given an opportunity to an hon'ble member of Bihar to highlight the terrible situation emerged out by Kala-azar. But I don't think that the situation has been presented in the House with utmost concern. Kala-azar has assumed the form of an epidemic. Hundreds of people are dying. Medicines are not available there. Yesterday, I saw a TV programme in which it was stated that doctors are saying that medicines are to be sent from Delhi but Delhi is unaware of this. Children are dying. People are dying. Like every year, this year also the epidemic has assumed its extreme form. This issue has been raised but no result has come out. I request you to draw the attention of the Government towards this and to ask the Government to make a statement on this.

MR SPEAKER Is there anything from the Government on this? This is quite a serious thing.

(Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA KUMAR JENA) . Sir, on this issue, the Government would like to make a statement. After collecting a

detailed information a statement will be made on this issue.

MR. SPEAKER . Today?

SHRI SRIKANTA KUMAR JENA : If it is possible, today; or else on Monday...*(Interruptions)*

MR. SPEAKER : Okay, it has got the attention of the Government. I think, it is enough.

12.18 hrs.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA KUMAR JENA) . Sir, with your permission, Sir, I rise to announce that Government Business during the week commencing Monday the 15th July, 1996 will consist of

- 1 Consideration of any item of Government Business carried over from today's Order Paper
- 2 Discussion on the Statutory Resolutions seeking disapproval of the following Ordinances and consideration and passing of the Bills replacing these Ordinances
 - (a) The Supreme Court and High Court Judges (Conditions of Service) Amendment Ordinance 1996
 - (b) The Constitution (Scheduled Tribes) Order (Amendment) Ordinance 1996
 - (c) The Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Ordinance, 1996
 - (d) The Building and Other Construction Workers' Welfare Cess Ordinance, 1996
 - (e) The Coal Mines Provident Fund and Miscellaneous Provisions (Amendment) Ordinance, 1996
- 3 General Discussion on the Railway Budget for 1996-97
- 4 Discussion and Voting on Demands for Grants on Account (Railways) for 1996-97

As Members are aware that the Railway Budget for 1996-97 will be presented on Tuesday, the 16th July, 1996 immediately after Question Hour.

[Translation]

PROF. PREM SINGH CHANDUMAJRA (Patiala) Mr Speaker, Sir, in Punjab, for the last 3 years crops